

Shri B. R. Bhagat: Investigations are going on.

Recovery of Gold from American Tourist

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 *89. { Shri Vasudevan Nair:
 Shri Dasaratha Deb:
 Shri A. K. Gopalan:
 Shri P. Kunhan:
 Shri Nambiar:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Customs authorities recovered gold worth Rs. 22 lakhs from an American tourist while crossing into India from East Pakistan; and

(b) if so, what action was taken against this tourist?

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):

(a) 185 kilos of gold valued approximately at Rs. 20 lakhs were recovered from a car when it was searched in the Calcutta Custom House on 11th September, 1962. The car had been brought from East Pakistan on the previous day by one Mr. Ralph Dachinger, a U.S. national.

(b) Mr. Dachinger was arrested and produced before the Chief Presidency Magistrate, Calcutta. On his failure to furnish bail, he has been sent to judicial custody. The case is under investigation.

Shri Vasudevan Nair: May I know if Government have inquired as to whether this particular person is a link in an international racket engaged in smuggling gold into India?

Shri B. R. Bhagat: The matter is under investigation and we are trying to find out about it.

Mr. Speaker: Next question, No. 91.

An Hon. Member: What about question No. 90, Sir?

Mr. Speaker: That has been put down for answer by the Minister on another day.

Oil Refinery in South

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 *91. { Shri A. K. Gopalan:
 Shri Esvara Reddy:
 Shri P. Kunhan:
 Shri Nambiar:
 Sambichibava:
 Shri Mohsin:
 Shri Bhagwat Jha Azad:
 Shri Rameshwar Tantia:
 Shri Tridib Kumar
 Chaudhuri:
 Shri S. B. Patil:
 Shri D. C. Sharma:
 Shri J. B. S. Bist:
 Shri Yallamanda Reddy:
 Shri Warrior:
 Shri Bishanchander Seth:
 Shri Koya:
 Shri Yashpal Singh:
 Shri Sham Lal Saraf:
 Shri Vasudevan Nair:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether a number of foreign oil companies have offered collaboration in setting up the Oil Refinery in South;

(b) if so, which are the firms offering collaboration and what are the terms offered by each; and

(c) whether any decision has been taken on the location of the Oil Refinery in the South?

The Parliamentary Secretary to the Minister of Mines and Fuel (Shri Thimmaiah): (a) Yes, Sir.

(b) (i) E.N.I. of Italy have offered technical and financial collaboration for a public sector project.

(ii) Phillips Petroleum Company of U.S.A. have offered to develop a project as a minority partner with Government.

(c) Not yet.

Shri A. K. Gopalan: May I know whether the second team that was proposed to be sent to the States, the Italian team, had been sent, and if so, whether they have inspected sites in the south?

Shri Thimmaiah: These two foreign collaborators have submitted their report, and it is being examined. We have not yet decided on the location of the refinery.

Mr. Speaker: Whether the second team has been sent, that was the question.

The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajarnavis): Whether the report has been finalised? No decision has been taken on that.

Shri A. K. Gopalan: May I know whether the location will be decided on the basis of certain principles?

Shri Hajarnavis: On a matter like this, we are guided by the advice of our experts.

Shri Kunhan: May I know whether the Government has received a letter from Kerala to establish this oil refinery there?

Shri Hajarnavis: Every part of India will be taken into consideration in deciding where it should be located.

Shri Bhagwat Jha Azad: May I know whether Government have assured themselves of the availability of crude oil before setting up this refinery, and if so what is the source?

Shri Hajarnavis: That also is one of the factors to be taken into consideration.

Shri D. C. Sharma: What are the sites under consideration so far as the setting up of this oil refinery is concerned?

Shri Hajarnavis: No specific sites are under consideration.

Shri Vasudevan Nair: May I know whether the Government has already undertaken a study of the various facts to make a final decision about a site for this refinery?

Shri Hajarnavis: Yes, the matter is being considered by our experts in the Indian Refineries Limited.

Shri Sham Lal Saraf: How long will the Government take to finalise a decision with regard to the setting up of this refinery and deciding the party to whom this should be entrusted?

Shri Hajarnavis: As soon as possible.

Shri Jaipal Singh: Has the capacity of this refinery been determined? What is likely to be its capacity?

Shri Hajarnavis: Two million tons to start with. It may be increased also.

Movement of Coal by Road

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Shri Umanath:
Shri S. M. Banerjee:
Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:
Shri P. R. Chakraverti:
Shri Mohsin:
*92. Shri Surendra Pal Singh:
Shri Vidya Charan Shukla:
Shri R. S. Pandey:
Shri S. B. Patil:
Shri D. N. Tiwary:
Shri Bishanchander Seth:
Shri Sarjoo Pandey:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether coal is being brought from the coal pits by road;

(b) if so, whether this is being done by contractors;

(c) total quantity of coal brought so far by road;

(d) whether wagon difficulty still exists; and

(e) if so, steps taken to improve this position?

The Parliamentary Secretary to the Minister of Mines and Fuel (Shri Thimmaiah): (a) and (b). Coal movement by road from pits by the consumers and their agents is a regular feature which has been going on for long. No organised movement of coal by road has been made by Government so far.